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Senior Hindi Translators			
1. Sh. Bhupinder Singh	30.7.84	M.A.	Attended Translation course and proof-reading from Oct. 83 to Dec. 1983.
2. Sh. Om Prakash	25.4.85	B.Com (pass)	—
3. Sh. R.K. Kulshreshtha	19.6.85	M.A. (Eng.) LL.B. Sahitya Visharad (Madhyam)	One year Diploma course in Translation in English/Hindi
Junior Hindi Translators			
1. Sh. V.K. Sharma	11.3.80	B.A.	—
2. Sh. D.K. Satyawali	18.4.86	B.A.	—
3. Smt. Janaki Bhandari	18.4.86	B.A.	Attended Translation Training Scheme conducted by Translation Bureau from Oct. 87 to Dec. 1987
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[English]**Nationalisation of Drug, Cigarette, Wine and other Industrial Units**

8181. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to nationalise all those drug, cigarette, wine and other industrial units against whom more than two hundred crore excise, customs and other Government dues are pending realisation; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A. K. PANJA) : (a) No, Sir.

(b) Legal and administrative measures are available and taken for enforcing recovery of Government dues.

Flood Control Programme

8182. SHRI SRIBALLAV PANIGRAHI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government have made any estimate of the damage caused by flood in different States in 1987;

(b) if so, the details thereof, State-wise;

(c) whether Government have any proposal to implement any flood control programme in the country during 1988; and

(d) if so, the perspective plan drawn up in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI) : (a) and (b). A statement is given below :

(c) Various State Governments and Union Territories propose to construct flood management works like embankments, drainage works etc. with an outlay of about Rs. 160 crores during 1988-89.

(d) The Government of India have set up two Committees, one for the States of

Uttar Pradesh, Bihar, Orissa and West Bengal and another for the States in the North-eastern region to review the flood management works so far executed in these States and to suggest appropriate strategies to afford long term protection from floods to the flood prone areas.

Statement

State-wise tentative estimated damages caused by Floods in the year 1987

(Rs. crores)

Sl. No.	Name of the State	Estimated damages caused by floods during 1987	Remarks
1	2	3	4
1.	Andhra Pradesh	Neg.	
2.	Arunachal Pradesh	N.R.	
3.	Assam	338.71	
4.	Bihar	1433.74	
5.	Goa	N.R.	
6.	Gujarat	0.215	
7.	Haryana	Nil	
8.	Himachal Pradesh	113.57	Neg. Neligible
9.	Jammu and Kashmir	171.75	N.R. : Not reported
10.	Karnataka	.083	
11.	Kerala	N.R.	
12.	Madhya Pradesh	0.03	
13.	Maharashtra	N.R.	
14.	Manipur	34.85	
15.	Meghalaya	N.R.	
16.	Mizoram	Nil	
17.	Nagaland	N.R.	
18.	Orissa	N.R.	
19.	Punjab	N.R.	
20.	Rajasthan	N.R.	

1	2	3	4
21.	Sikkim	13.57	
22.	Tamil Nadu	0.003	
23.	Tripura	N.R.	
24.	Uttar Pradesh	288.25	
25.	West Bengal	491.17	
26.	Andaman and Nicobar Islands	Nil	
27.	Chandigarh	Nil	
28.	Dadar and Nagar Haveli	N.R.	
29.	Daman and Diu	Nil	
30.	Delhi	N.R.	
31.	Lakshadweep	N.R.	
32.	Pondicherry	N.R.	
Total (India)		2885.941	

Damage Suffered due to Flood

8183. DR. G. S. RAJHANS : Will the Minister of WATER RESOURCES be pleased to state :

(a) the cumulative total value of damages suffered from flood by various States, particularly, by Bihar, West Bengal and Assam during last three years;

(b) the recommendations of the National Flood Commission that were commended to the States in 1981 by Union Government for consideration and implementation and with what results; and

(c) the names of the States which have not yet enacted a legislation of Flood Prone Zones to minimise flood losses ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI) : (a) The cumulative total value of flood damage suffered by the various States and Union Territories during the last 3 years (1985 to 1987) in about Rs. 10,693.7 crores of which the damages pertaining to the States of Bihar, West Bengal and Assam are Rs. 1778.3 crores, Rs. 858.2 crores and Rs. 598 crores respectively.

(b) the National Flood Commission made 207 recommendations which were commended to the States and Union Territories for implementation in 1981. These *inter-alia* cover the past approach for flood management and achievements, effect of developmental activities and encroachments, methodology of flood damage assessment, areas needing urgent attention, land-use regulation, cost and benefit analysis and future approach for flood management.

(c) Only Manipur has enacted a legislation for flood plain zoning.

International Gene Bank for Silk-worms

8184. SHRI V. S. KRISHNA IYER : Will the Minister of TEXTILES be pleased to state :

(a) whether Government propose to set up an International Gene Bank for mulberry and silkworms in Bangalore;

(b) if so, whether land for the purpose has been acquired;

(c) the time by which the institute is likely to be established;

(d) whether modalities for international funding have been worked out; and